

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1043
ANSWERED ON:07.12.2004
CONSTRUCTION OF BUILDINGS FOR ANGANWADI GODOWNS
Gohain Shri Rajen

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has issued any guidelines to States to incur forty per cent from the Jawahar Rozgar Yojana and sixty per cent from other heads on construction of buildings for Anganwadi Kendras and godowns;
- (b) if so, whether buildings for Anganwadi Kendras and godowns have been constructed in each State of the country as per the said guidelines;
- (c) if so, the details thereof;
- (d) the number of districts of each State in the country where buildings for Anganwadi Kendras and godowns have not been constructed as on date; and
- (e) the steps taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH):

(a) to (e) The ICDS Scheme envisages that the accommodation for Anganwadis has to be provided by the local community free of rent. Wherever public/ community accommodation (Panchayat Ghar, School building etc.) is available, such accommodation can be used for running the Anganwadis. Where no public accommodation is available and where the local community has not been able to provide any accommodation for Anganwadis, provision for hiring of suitable accommodation on rent is there in the scheme.

The Department of Women and Child Development issued instructions, in 1990, to the State Governments to provide funds out of employment generation schemes like Jawahar Rozgar Yojana for construction of Anganwadi buildings. Construction of Anganwadi building has been sanctioned in North Eastern States, as a special case. State-wise number of Anganwadi buildings sanctioned for construction in NE States is given in the enclosed Statement-I. Also, there is provision for construction of Anganwadi buildings under World Bank assisted ICDS-IM Project. State-wise number of such Anganwadi buildings sanctioned for construction is given in the enclosed Statement-II.